

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

HC.XXX VII-39/2014/1261/R. Cell.

Dated Guwahati the 08th February, 2016

The Hon'ble Gauhati High Court has been pleased to notify that the following Judicial Officers have been provisionally recommended for regular promotion from Grade-III to Grade-II of Assam Judicial Service:

Sl. No.	Name of the Officer
1	Smt. Bipaakkhi Borthakur, SDJM (M), Biswanath Chariali.
2	Md. Nur Ahmed Laskar, SDJM (M), Bijni

The above officers are promoted to Grade-II of Assam Judicial Service with effect from their due dates and at par with their juniors, who were already promoted and the officers will be entitled to all consequential service benefits.

By Order,

Sd/-
M.A. Ali

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

HC.XXX VII-39/2014/1261/R. Cell.

Dated Guwahati the 08th February, 2016

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Judicial/Admn./Estt.), Gauhati High Court, Guwahati.
3. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his Lordship.
4. Joint Registrar (Admin-I/Admin-II/Judicial/Recruitment/PM&P/Vig.&Esstt.), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. System Analyst for uploading the Notification in the official website of the High Court, immediately under Promotion/Transfer titled "Notification regarding regular promotion of Judicial Officers from Grade-III to Grade-II of Assam Judicial Service".
8. PS to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
9. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of her Ladyship kind information
10. The High Court Notice Board.
11. The Order File.

M.A. Ali
M.A. Ali

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell